

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) The Tehri Dam Project (2400 MW) is estimated to cost Rs. 3465 Crores (at March, 1990 price level) and is expected to be commissioned by March, 1997.

(b) The quantum of energy expected to be produced in a year, is 4238 million units.

(c) Yes, Sir.

Railway Projects

*137. SHRI A. K. A. ABDUL SAMAD: Will the Minister of RAILWAYS be pleased to state:

(a) the major railway works undertaken during 1990-91;

(b) the major railway works completed during 1990-91;

(c) the major railway works in progress during 1990-91; and

(d) the major railway works proposed to be undertaken during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS):

(a) to (c) The details of new railway projects and on-going projects are given Railway-wise and Plan Head-wise in the Book 'Works Machinery and Rolling Stock Programmes of Railways' for 1990-91, which forms part of Budget documents supplied to the Hon'ble Members at the time of introduction of Railway Budget 1990-91.

(d) The following new line sections/projects and gauge conversion projects are likely to be completed during 1990-91:—

New Lines

1. Chittaurgarh-Necmuh
2. Singapuram Road-Kevatiguda

3. Kolaras-Shivpuri

4. Gwalior-Panihar

5. Jamira-Bhairabi

6. Talcher-Angul

7. Sambalpur-Maneswar

8. Damanjodi-Lakshmipur

Gauge Conversions

1. Mau-Varanasi

2. Guntur-Macherla

(d) The projects to be taken up are under consideration and those finally approved will be included in the regular Budget for 1991-92 and supplied to the Hon'ble Member at the time of presentation of the same.

Reconsideration of Power Tariff Hike by DESU

*138. SHRIMATI GEETA MUKHERJEE

SHRI AMRATLAL VAL LABHDASTARWALA:

Will the Minister of ENERGY be pleased to state

(a) whether there is widespread discontent among the people of Delhi against the proposed power tariff hike by the Delhi Electric Supply Undertaking (DESU);

(b) if so, the details thereof;

(c) whether any decision has been taken to reconsider the proposed hike in the power tariff rates;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) to (c) Some representations have been received from the public against the decision of DESU to increase the power tariff in Delhi. The revision

of electricity tariff in Delhi has become absolutely necessary due to the large operational losses being incurred by DESU on account of around increase in cost of various inputs including the cost of generation/purchase of power by DESU since the last revision of its tariff in April, 1985. The revised tariff will enable DESU not only to off set its operational losses but also to generate internal resources to meet the growing demand of power in the national capital. As such there is no proposal by DESU to reconsider the hike in its tariff.

Harnessing of non-conventional energy sources in Kerala

*139. SHRI S KRISHNA KUMAR: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government propose to tap non-conventional energy sources in Kerala;

(b) if so, the details of such schemes under implementation in Kerala;

(c) the time by which these schemes are likely to be completed?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) The non-conventional energy sources in Kerala are being developed and utilised in association with the State organisations concerned.

(b) The schemes include implementation of the National Project for Biogas Development and the National Programme on Improved Chulha, installation of systems and devices based on solar energy and wind energy, utilisation of bio-mass as a sources of energy and development of mini/micro hydel schemes.

(c) These programmes are of a continuing nature and are being implemented on a Plan to Plan and year to year basis.

[Translation]

Linking of Rajasthan with Air Services

*140. PROF. RASA SINGH RAWAT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the provisions made in the Eighth Five Year Plan to expand civil aviation services and facilities in the country;

(b) whether there is any provision in the said Plan to link by air the big towns of Rajasthan and to expand the present airport facilities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) The Eighth Plan outlay of the civil aviation sector is yet to be finalised by the Planning Commission

(b) and (c) There is no plan to provide air-link to any new town in Rajasthan. National Airports Authority has plans to improve the facilities at Jaipur, Jodhpur and Udaipur.

Setting up of Olefin Complex in Rajasthan

1358. SHRI KAILASH MEGHWAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Union Government have received proposals from the Government of Rajasthan for the development of gas based chemical/ammonia based complex in Rajasthan;

(b) whether the demand of commodity plastics has gone much beyond expectation and to meet the demand and supply gaps for various products there is sufficient scope for an Olefin Complex in Rajasthan; and

(c) if so, by what time the proposal will be cleared?